

SLP(C)No. 15545 OF 2002

ITEM No.46

Court No. 6

SECTION III  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15545/2002

(From the judgement and order dated 12/10/2001 in LPA 356/01  
of The HIGH COURT OF M.P AT INDORE)

SUPERINTENDENT OF CUSTOMS, GUJARAT

Petitioner (s)

VERSUS

NEMICHAND & ORS.  
(With prayer for interim relief)  
( With Appln(s). for c/delay in filing SLP )  
(With Office report)

Respondent (s)

Date : 31/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mr. B. Krishna Prasad,Adv.

For Respondent (s)

Mr. Maganbhai Barat, Sr. Adv.  
Mr. Rishi Agrawal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr.E.C. Agrawala, Adv.

Ms. Purnima Bhat,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.SP2

As prayed by learned Counsel for the petitioner, the matter is  
adjourned by three weeks.

.SP1

Indu

(Prem Prakash)  
Court Master